Cases pending before the Commercial Courts/ Commercial Benches of District Courts of the State of Tripura.

Form I List of cases e-filed during the month For the month of January, 2021											
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Advocate Mobile Number	Advocate Email Id	Date of Registration	Date of e- filing		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)		
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil	Nil	Nil		
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil		
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil	Nil	Nil		
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil	Nil	Nil		
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil		
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil	Nil	Nil		
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil	Nil	Nil		
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil	Nil	Nil		

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Form 2 List of cases in which e-payment of Court fees was made during the month For the month of January, 2021										
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of e-payment of Court Fees			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil			
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil			
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil			
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil			
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil			
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil			
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil			
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil			

¢	>	List of cases in which Electro F	Form onic Service of P or the month of	rocess has taken place of	luring the r		
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of Electronic Servive of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	Court District Commercial	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Court District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

	0	Form List of total no. of cases randomly For the month of J	allocated during the m	onth		
Sr No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	-	-	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	-	-	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	-	-	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	-	-	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	-	-	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	-	-	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	-	-	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	-		Nil	Nil

	~.	List of cases in which Cas Fo	Form se Managemen r the month of	t Hearing was held dur	ing the mont	h	
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

	Form 6 Contested commercial cases disposed during the month For the month of January, 2021												
Sr No	Court	District	Case No	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Whether urgent relief was sought and Pre Institution Mediation did not take place (yes/ no)	Date of Decision		Nature of Disposal (Contested /Settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

		Summar	Form 7 y of Commercial Cases d For the month of Januar	ry, 2021		Total number of cases	
Sr No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	pending at the end of the month	
		(2)	(4)	(5)	(6)	(7)	
(1)	(2)	(3)		0	0	0	
1	District Commercial Court	South Tripura Judicial District, Belonia	0	0			
2	District Commercial Court		0	0	0	0	
3	District Commercial Court		64	1	2	63	
4	District Commercial Court		1	0	0	1	
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	2	0	0	2	
6	District Commercial Court		0	0	0	0	
7	District Commercial Court	Dhalai Judicial District, Ambassa	0	0	0	0	
8	District Commercial Court	Sepahijala Judicial District, Sonamura	0	0 0	0	0	

			Rule 10 (2)			
	Lis	t of cases received for Pre- For	Institution Mediation a the month of Januar		month	
Sr No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Legal Services Authority, South Tripura, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Legal Services Authority, Gomati,Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Legal Services Authority, West Tripura, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Legal Services Authority, Unakoti District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Legal Services Authority, North Tripura , Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Legal Services Authority, Khowai District, Khowai	Nil	Nil	Nils	Nil	Nil
7	District Legal Services Authority, Dhalai District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Legal Services Authority, Sepahijala District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 6 (i): Mediation Data on Monthly Basis

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